Annexure-2

Name of the corporate debtor:	Date of commencement of liquidation	on: List of stakeholders as on:	

List of unsecured financial creditors

(Amount in ₹)

Sl. No	Name of creditor		of claim eived	Details of claim admitted		Amount of contingent	Amount of a ny mutual	Amount of claim		Remarks, if any		
		Date of receipt	Amount claimed		Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted	· · · · · · · · · · · · · · · · · · ·	dues, that may be set off	rejected	verification	
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